

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION No. 895
ANSWERED ON 09TH FEBRUARY, 2024

MICRO FOOD PROCESSING UNITS

895. SHRI PRABHAKAR REDDY VEMIREDDY:

Will the **MINISTER OF FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) whether Government provides financial support for setting up of micro food processing units in the country;
- (b) whether it is a fact that an outlay of ₹10,000 crores is earmarked for this purpose;
- (c) if so, details of financial support given to micro food processing units in Andhra Pradesh, particularly in Nellore district, since implementation of the scheme in 2020-21, year-wise and district-wise;
- (d) details of business and technical support given to the above units;
- (e) whether any performance review has been made of above units after financial, business and technical assistance; and
- (f) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(KM SHOBHA KARANDLAJE)

(a) & (b): As part of Atmanirbhar Bharat Abhiyan, Ministry of Food Processing Industries (MoFPI) is implementing a centrally sponsored "PM Formalisation of Micro food processing Enterprises (PMFME) Scheme" for providing financial, technical and business support for setting up / upgradation of micro food processing enterprises in the country. The scheme is operational for a period of five years from 2020-21 to 2024-25 with an outlay of Rs. 10,000 Crore for supporting 2 lakh micro food processing enterprises.

The details of assistance available to Micro Food Processing Enterprises under PMFME Scheme is at **Annexure-I**.

(c). 4861 loans have been sanctioned for credit linked subsidy to micro food processing units in Andhra Pradesh for amount of Rs. 211.87 Cr., out of which 239 loans have been sanctioned in the district of SPSR Nellore for amount of Rs. 19.53 Cr. The year-wise and district wise details along with amount for the State of Andhra Pradesh is at **Annexure-II**.

(d). States/UTs have appointed District Resource Persons (DRPs) in each district to provide business and technical support to micro food processing units for project formulation, execution, access to credit, linkages to machine/equipment manufacturers, etc. Further, Capacity Building component of the PMFME Scheme envisages to provide Food Processing and Entrepreneurship Training to the new and existing micro-food processing individuals taking benefits under the scheme.

(e) & (f). The performance of the units is monitored through the online PMFME MIS Portal for subsidy disbursement, formalisation and operationalization of the enterprise. In addition, lending banks and State government authorities also monitor the performance of these units from time to time.

ANNEXURE REFERRED IN REPLY TO PART (a) & (b) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 895 FOR ANSWER ON 09.02.2024 REGARDING “MICRO FOOD PROCESSING UNITS”

The details of assistance available to Micro Food Processing Enterprises under PMFME Scheme

- (i). *Support to Individual / Group Category Micro Enterprises:* Credit-linked capital subsidy @35% of the eligible project cost, maximum ceiling Rs.10 lakh per unit;
- (ii). *Support to SHGs for seed capital:* Seed capital @ Rs. 40,000/- per member of SHG engaged in food processing for working capital and purchase of small tools subject to maximum of Rs. 4 lakh per SHG Federation.
- (iii). *Support for Common Infrastructure:* Credit linked capital subsidy @35% subject to maximum of Rs. 3 crore to support FPOs, SHGs, Cooperatives and any Government agency for setting up of common infrastructure. The common infrastructure will also be available for other units and public to utilize on hiring basis for substantial part of the capacity.
- (iv). *Branding and Marketing Support:* Grant upto 50% for Branding and Marketing to groups of FPOs/ SHGs/ Cooperatives or an SPV of micro food processing enterprises.
- (v). *Capacity Building:* The scheme envisages training for Entrepreneurship Development Skilling (EDP+): program modified to meet the requirement of food processing industry and product specific skilling.

ANNEXURE-II

**ANNEXURE REFERRED IN REPLY TO PART (c) OF THE RAJYA SABHA
UNSTARRED QUESTION NO. 895 FOR ANSWER ON 09.02.2024 REGARDING
“MICRO FOOD PROCESSING UNITS”**

Year wise and district wise details of units sanctioned & financial support given to micro food processing units in the State of Andhra Pradesh under PMFME scheme.

S. No.	District	Units Sanctioned in 2021-22	Amount (Rs. in Cr.)	Units Sanctioned in 2022-23	Amount (Rs. in Cr.)	Units Sanctioned in 2023-24	Amount (Rs. in Cr.)	Total Units	Amount (Rs. in Cr.)
1	Srikakulam	42	6.82	193	7.32	269	16.86	504	31.00
2	Konaseema		0.00	255	4.14	84	3.24	339	7.38
3	Kurnool	15	0.92	115	2.43	190	3.46	320	6.82
4	East Godavari	34	2.18	177	6.23	85	2.43	296	10.84
5	Chittoor	18	1.03	166	7.61	72	2.57	256	11.21
6	Spsr Nellore	22	0.61	162	16.30	55	2.61	239	19.53
7	Anakapalli		0.00	118	2.23	114	3.81	232	6.05
8	Eluru		0.00	135	3.40	66	3.69	201	7.09
9	Vizianagaram	5	0.49	135	3.00	59	1.57	199	5.07
10	Kakinada		0.00	123	3.78	61	5.29	184	9.07
11	Prakasam	11	0.85	155	4.05	17	1.04	183	5.93
12	Anantapur	29	2.98	92	5.43	52	4.29	173	12.69
13	Tirupati	10	0.17	87	2.41	70	2.43	167	5.00
14	Guntur	29	3.12	113	3.77	25	1.62	167	8.51
15	Bapatla	11	0.19	108	1.88	44	1.44	163	3.51
16	Krishna	30	1.87	72	2.30	60	1.88	162	6.05
17	NTR		0.00	123	1.66	39	1.19	162	2.85
18	West Godavari	40	2.10	85	2.04	26	1.51	151	5.65
19	Parvathipuram Manyam		0.00	54	0.81	95	22.05	149	22.86
20	Nandyal	11	0.29	67	1.01	38	1.12	116	2.42
21	Sri Sathya Sai		0.00	76	3.03	34	1.22	110	4.25
22	Visakhapatnam	8	0.67	42	1.19	40	2.51	90	4.36
23	Alluri Sitharama Raju		0.00	19	0.39	70	0.35	89	0.74
24	Y.S.R.	23	2.11	32	1.24	22	2.69	77	6.04
25	Palnadu		0.00	52	1.43	16	0.62	68	2.06
26	Annamayya		0.00	50	1.05	14	3.82	64	4.88
	Grand Total	338	26.41	2806	90.15	1717	95.31	4861	211.87